

DIVISION BENCH
COURT - II

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/786(KB)2020

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	SAJJAN KUMAR AGARWAL VS NAVIN COLD STORAGE PVT. LTD
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Arani Guha, Adv.] For the Petitioner

Ms. Madhuri Pandey, PCS]

Ms. Shruti Singhania, FCS] For the Respondent Nos.1 to 8, 10 and 11

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **18th July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**